

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Application No. 41 of 2020 (SZ)

Tribunal on its own motion-SUO MOTU

Based on the News item in Dinakaran Newspaper,
E-paper Edition dated 06.10.2020, "The Chembarambakkam Lake Becoming
garbage yard as effluents of different private
Factories are being dumped in the lake: Villagers complain"

...Applicant(s)

Versus

- 1) The District Collector,
Chennai District.
- 2) The Chairman,
Tamil Nadu Pollution Control Board, No.76,
Anna Salai, Guindy, Chennai, Tamil Nadu -600032.
- 3) The Commissioner,
Greater Chennai Corporation,
Chennai, Tamil Nadu - 600 009.
- 4) The Member Secretary,
Chennai River Restoration Trust,
Chennai.
- 5) Chief Engineer,
Public Works Department,
Chennai.

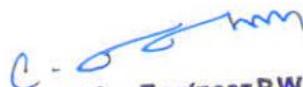
.... Respondents

INTERIM REPORT FILED ON BEHALF OF THE 2nd RESPONDENT

I, C.Podupanithilagam.son of Chinnathambi aged about 47 years, residing at No.47/6, Breeze Apartment, TNHB, Near Velammal Main School, Mogappair East, Chennai-37 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the Executive Engineer, Public Works Department / Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur file the interim report on behalf of the 2nd respondent herein and I am well acquainted with the facts of the case from records.

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Executive Engineer P.W.D.
Kosasthalaiyar Basin Division W.R.
Tiruvallore

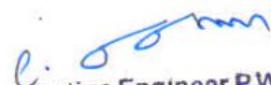
3. It is submitted that, The above case has been Suo Motu registered by this Tribunal on the basis of the newspaper report published in Times of India newspaper, Chennai edition dated 17.02.2020 under the caption "Choking Waterways". The report consists of a photograph with caption "In blatant disregard for the environment, chemicals and sewage are being diverted into the Adayar River behind the Chennai airport. The high chemical content is leading to foam being formed in the water body". The Hon'ble National Green Tribunal in its order dated 20.02.2020 appoint a Joint Committee comprising of the District Collector of Chennai, Official from the Chennai River Restoration Trust, Commissioner, Greater Chennai Corporation and Tamil Nadu Pollution Control Board (TNPCB) to inspect the area in question including the beach confluence area where the Adayar River reaches the sea and submit a factual and action taken report before this Tribunal to remedy the situation.

4. It is submitted that the order of the Hon'ble National Green Tribunal the Committee constituted by the Hon'ble National Green Tribunal has inspected the subject area on 16.02.2020. The draft inspection report is yet to receive from the committee members. In the meantime, the case is listed for hearing on 22nd February 2021. Hence, I request you to kindly seek one month of time by considering the existing situation and get time to file the report before Hon'ble Court.

It is for kind information submitted before the Hon'ble National Green Tribunal (South).

Dated at Chennai on this the 19th day of FEBRUARY, 2021.

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Executive Engineer P.W.D.
Sasathalaiyer Basin Division W.R.
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Applicant

VERSUS

District Collector, Chennai. & others.

.. Respondents

INTERIM REPORT

GOVERNMENT PLEADER